

**NOTICE**

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that on **Friday, 28<sup>th</sup> February, 2025:**

**I**

At 10.30 a.m. the Larger Bench comprising of the **Hon'ble Shri Justice M. S. Karnik**, the **Hon'ble Shri Justice Valmiki Menezes** and the **Hon'ble Ms. Justice Nivedita P. Mehta** will take up the matter, as per the board notified separately.

**II**

Soon after the Larger Bench work is over, the **Hon'ble Shri Justice M. S. Karnik** will sit singly and take up the extant judicial assignment pertaining to Single Bench

**III**

Soon after the Larger Bench work is over, the Special Division Bench comprising of the **Hon'ble Shri Justice Valmiki Menezes**, and the **Hon'ble Ms. Justice Nivedita P. Mehta** will take up the matter as per the board notified separately.

IV

Soon after the Special Division Bench work is over, the **Hon'ble Shri Justice Valmiki Menezes**, and the **Hon'ble Ms. Justice Nivedita P. Mehta** will sit singly and take up the extant judicial assignment pertaining to Single Bench.

High Court of Bombay at Goa,  
Porvorim, Goa.

Date : 27.02.2025

Sd/-  
( **Sudhir S. Shirgaonkar** )  
**Registrar (Judicial)**